Name of the Corporate Debtor: Galore Developers Private Limited; Date of Commencement of CIRP; 09-02-2024; List of Creditors as on: 27-01-2025; Name of IP: Mr. ManojKumar Babulal Agarwal; Process Number: 1; Last 5 digitor registration number: 11613

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	186	960925550	186	474186751	41.61		124867801	361870998	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	37	158133014	37	109186061	9.58		10404659	38542294	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3473382477	2	512542365	44.97			2960840112	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	2	38830803	2	38830803	3.41				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	8793855	3	4945971	0.43		347884	3500000	Annexure 9
Total		230	4640065699	230	1139691951	100.00	0	135620344	3364753404	